

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 291/(MAH)/2017

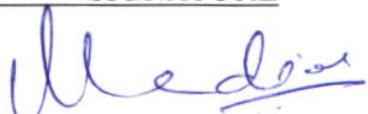
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Tara Aluminium Works Pvt. Ltd.
 V/s.
 Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

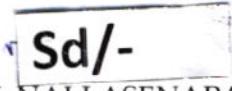
S. No.	NAME	DESIGNATION	SIGNATURE
1	V. Mannadior Advocate 1/b Abhay Pathi Advocate	Advocate counsel	

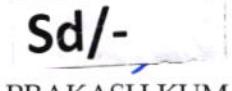
ORDER

TCP No.291/ I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: At request of the parties, list this matter on 24.11.2017.


 V. NALLASENAPATHY
 Member(Technical)


 B. S. V. PRAKASH KUMAR
 Member (Judicial)